

**OFFICE OF THE
MANIPUR STATE LEGAL SERVICES AUTHORITY
(High Court of Manipur Complex, Mantripukhri, Imphal)**

NOTIFICATION

Dated, the 24th October, 2016

No. 8/57/2016-MASLSA(ii): It is hereby notified for information of all concerned that Interview for recruitment of 10 (Ten) posts of Peons on Contract basis for the office of the District Legal Services Authorities & High Court Legal Services Committee which is scheduled to be held on **29th & 30th October, 2016** is postponed due to unavoidable circumstances.

The Interview is rescheduled on the dates indicated against the Roll Number as follows:-

Sl. No.	Roll Number	Date of Interview
1.	1 to 90	26-11-2016
2.	91 to 182	27-11-2016

Venue of the Interview remains unchanged. Any inconvenience caused is regretted.

R. K. Yumla Devi
Member Secretary,
Manipur State Legal Services Authority

Copy to :-

1. CPC/Jt. Registrar, High Court of Manipur He is requested to upload the Notification at the website of High Court of Manipur.
2. Notice Board
3. File.